

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO. 2107
TO BE ANSWERED ON JULY 31, 2018

ARREARS ON LOAN SUBSIDY

No. 2107. SHRIMATI P.K. SREEMATHI TEACHER:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of pending arrears on loan subsidy under the Pradhan Mantri Awas Yojana (PMAY), State-wise including Kerala;
- (b) whether the Government has any proposal to release the same; and
- (c) if so, the details thereof and if not, the reasons for delay in release of loan subsidy under the PMAY?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

(a) to (c): Credit Linked Subsidy Scheme (CLSS for EWS/LIG & CLSS for MIG) component of Pradhan Mantri Awas Yojan (Urban) {PMAY(U)} provides an interest subsidy of 6.5% to Economically Weaker Section (EWS)/ Lower Income Group (LIG), 4% to Middle Income Group (MIG-I) and 3% to MIG-II, on housing loans availed from the Primary Lending Institutions (PLIs) subject to their being otherwise eligible under the scheme.

Since the subsidy amount is provided upfront, there is no subsidy arrear at any point.
